

DNA profiling data bank

1617. SHRI M.P. ACHUTHAN:

SHRI K.E. ISMAIL:

SHRI P. RAJEEVE:

SHRI A. VIJAYARAGHAVAN:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the State Government of Kerala has submitted any proposal to the Department of Biotechnology to set up DNA profiling Data Bank in the State for its approval and sanction of the necessary funds; and

(b) if so, the details of the project proposal and Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI PRITHVIRAJ CHAVAN): (a) and (b) The State Government of Kerala has not submitted any formal proposal to the Department of Biotechnology to set up DNA profiling Data Bank.

Development of organic agriculture

†1618. SHRI RAGHUNANDAN SHARMA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of proposals received from Madhya Pradesh for the development of organic agriculture, the amount thereof and action taken thereon, so far; and

(b) by when sanction will be accorded them?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI PRITHVIRAJ CHAVAN): (a) No, Sir. No proposals have been received from Madhya Pradesh for the development of organic agriculture.

(b) Does not arise.

Proposal for including Khardayat and Mohalayak in OBC list

1619. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Orissa State Government has recommended any proposals for including Khardayat and Mohalayak in OBC or Government of India has directly received any petition or proposal in this regard; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) The National Commission for Backward Classes (NCBC) received a proposal from the Government of Orissa for inclusion of Khandayat and Mahalayak castes in the Central List of OBCs for Orissa. The NCBC, after considering all the materials and evidences produced, had advised not to include the above mentioned two castes and the same has been accepted by the Government.

†Original notice of the question was received in Hindi.